के अनुसार शेष 15% निधियां मध्य स्तरीय पंचायतों तथा 70% निधियां ग्राम पंचायतों के बीच आबंटित की जाती है।

(ख) ऐसी कोई शिकायत प्राप्त नहीं हुई है।

(ग) प्रश्न ही नहीं उठता।

Funding Pattern for Sub-Mission Project

2397. SHRI C. RAMACHAN-DRAIAH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government have recently changed the funding pattern for Sub-Mission Project (SMP) for floride/Brackish water affected habitation from 75:25 to 50:50 (between Centre and States);

(b) if so, whether Government are aware that decision will inflict a severe flow to the States like Andhra Pradesh, Gujarat and Rajasthan; and

(c) whether Government are going to supplement the affected States with the funds in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) to (c) Issues related to water quality are addressed through the Sub-Mission of the Rajiv Gandhi National Drinking Water Mission. There are five such Sub-Mission (on the control of Brackishness, Guneaworm Eradication, Removal of Excess Iron, control of Flourosis, control of Arsenic and sustainability). Prior to 1.4.98, individual schemes from the states were approved/ funded by the Government of India.

However, keeping in view the need to accord greater flexibility to the states in the use of central funds, powers to sanction such schemes have been delegated to the States/UTs w.e.f. 1.4.98 and the funds hiher to earmarked for this purpose merged with the ARWSP funds.

Further in order to ensure that adequate attention is given to quality issues, States/UTs, are to utilise upto 20% of the total enhanced corpus to address water quality issue. The States UTs have also been empowerd to go beyond this ceiling in certain cases.

Operation and maintenance of Drinking Water Systems

2398. SHRI JANARDHANA POOJARY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government have given Rs. seven crores to State Governments to train people for operation and maintenance of drinking water systems;

(b) whether Government gets feedback from States regarding the number of people trained in each State; and

(c) if so, the number of people trained in each State so far during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) No Sir. financial assistance is given by the Central Government to the States for training on the basis of the project submitted by each State.

(b) Yes, Sir.

(c) The information is being collected and will be laid down on the Table of the House.

Safe urinking Water in Karnataka

2399. SHRI JANARDHANA POOJARY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there are 2304 habitations in Karnataka where there is no source of potable water provided by Government within a radius of 1.6 km.;

(b) if so, the reasons therefor; and

(c) the mesures Government propose to take to provide safe drinking water?